

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 16th September, 2026

No. HCMEST-34/1/2026-ESTT-II SECTION-HCM/ 20227 : Applications are invited for filling up of 5 (five) vacant posts of Manipur Judicial Service Grade – I from the cadre of Manipur Judicial Service Grade – II of the service with not less than 3 (three) years of regular service as Grade-II and a minimum of seven years' total service rendered as Grade – III and Grade – II combined, on the basis of merit through Limited Departmental Examination.

The applicants should furnish the following particulars:-

1. Name (in BLOCK LETTERS) :
2. Father's/ Husband's name :
3. Date of Birth :
4. Gender :
5. Permanent Address :
6. Date of regular appointment/ service as
Grade – II officer of the Manipur Judicial Service :
7. Date of initial appointment as MJS Grade-III :
7. List of documents enclosed :

Applications stating the above particulars with attested copies of the documents should reach the undersigned on or before **30th September, 2026.**


(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Registrar (Judicial)/ (Vigilance), High Court of Manipur.
5. The Joint Registrar (Judicial), High Court of Manipur.
6. All the Civil Judge (Sr. Divn.)/Chief Judicial Magistrate, Manipur.
7. The Deputy Registrar (Judicial), High Court of Manipur.
8. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
9. The Notice Board/ Concerned file.